

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
SREE SIDDAGANGA HOSPITALS PRIVATE LIMITED**

1	NAME OF CORPORATE PERSON	SREE SIDDAGANGA HOSPITALS PRIVATE LIMITED
2	DATE OF INCORPORATION OF CORPORATE PERSON	24/11/2015
3	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC-Bangalore, Ministry of Corporate of Affairs.
4	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U85100KA2015PTC084298
5	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Survey No. 32, Dr. Sree Shivakumara Swamiji Road (B.H. Road), Tumakuru-572102, Karnataka, India
6	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	23/09/2021
7	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Mr. Thirupal Gorige No. 87, 2nd Floor, 21st Cross, 7th Main, N S. Palya, BTM 2nd Stage, Bangalore-560076, India Cell +91 94483 84064, LL :080-79634233 Email: gthirupal@gmail.com IP registration No. IBBI/IPA-002/IP-N00016/2016-17/10030
8	LAST DATE FOR SUBMISSION OF CLAIMS	22/10/2021

Notice is hereby given that **Sree Siddaganga Hospitals Private Limited** has commenced voluntary liquidation on 23rd September 2021.

The stakeholders of **Sree Siddaganga Hospitals Private Limited** are hereby called upon to submit a proof of their claims, on or before 22nd October 2021 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date: 27-09-2021
Place: Bangalore

Thirupal Gorige
Liquidator

